GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:88
ANSWERED ON:22.11.2012
IMPLEMENTATION OF PURA
Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the provision made by the Government for implementation of Provision of Urban Amenities in Rural Areas (PURA) during the Twelfth Five Year Plan;
- (b) whether the allocation for implementation of PURA during the Twelfth Plan period have been finalised by the Planning Commission;
- (c) if so, the details in this regard; and
- (d) the details of funds so far allocated and utilised for developing infrastructure under PURA in various States, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): Government has made provision to upscale the Provision of Urban Amenities in Rural Areas (PURA) scheme to more areas in the 12th Five Year Plan.
- (b) & (c): The allocation for PURA during the Twelfth Plan period has not been finalised by the Planning Commission.
- (d): The PURA Scheme is in the pilot phase. The allocation for the pilot projects of restructured PURA is as under:

(Rs. in crore)
Year Allocation
2009-10 30.00
2010-11 74.00
2011-12 90.00
2012-13 150.00

State-wise releases are given in Annexure - I.